

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH P.

FRIDAY, THE 08TH DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9756 OF 2020

PETITIONER:

ANSARI. T, AGED 37 YEARS, S/O THANGALKUNJU,
MEKKATTUTHARAYIL HOUSE, KALARI, PANMANA,
CHAVARA P.O, KOLLAM DISTRICT PIN- 691583
CONTRACTOR, CHAKKUVALLY MILMA HUB, KOLLAM,

BY ADV.C.S.MANU & S.K.PREMRAJ

RESPONDENTS:

1. DISTRICT POLICE CHIEF ,
KOLLAM.
2. STATION HOUSE OFFICER,
SOORANAD POLICE STATION,
KOLLAM DISTRICT.
3. SUPERINTENT OF POLICE
KOLLAM. , (RURAL) , KOTTARAKKARA
PIN - 691506
4. STATE OF KERALA,
REPRESENTED BY THE SECRETARY TO
GOVERNMENT, CO-OPERATIVE DEPARTMENT ,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695011.

BY GOVERNMENT PLEADER SRI.K.P.HARISH

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

JUDGMENT

The learned counsel for the petitioner submits that grievance raised in this writ petition is substantially redressed. In such circumstances, the writ petition is closed reserving liberty to the petitioner to approach this Court if necessary at a later stage.

**GOPINATH P.
JUDGE**

ncd

APPENDIX

PETITIONERS EXHIBITS:

EXHIBIT P-1: TRUE COPY OF THE NOTICE DATED 9TH APRIL 2020 ISSUED BY THE 4TH RESPONDENT TO THE PETITIONER.

EXHIBIT P-2: A TRUE COPY OF THE COMPLAINT DATED 13TH APRIL 2020 SUBMITTED BY THE PETITIONER TO THE DISTRICT POLICE CHIEF, KOLLAM.

EXHIBIT P-3 : TRUE COPY OF THE COMPLAINT DATED 22-04-2020 SUBMITTED ON 24-04-2020 BY THE PETITIONER TO THE 1ST RESPONDENT BY REGISTERED POST.

EXHIBIT P-3(A) :TRUE COPY OF THE POSTAL RECEIPT DATED 24-04-2020 ISSUED BY THE POST OFFICE TO THE PETITIONER.